

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

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**PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**  
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**COMPANY APPLICATION NO.** :  
**PETITION NUMBER** : TCP/101/2016  
**NAME OF THE PETITIONER(S)** : Vis-Ram Financial Services Private Limited  
**NAME OF THE RESPONDENT(S)** : Metafilms (India) Limited & 33 others  
**UNDER SECTION** : 111, 111A, 235(2), 397/398  
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S.No.	Name (in Capital)	Represented by	Signature
	H. KARTHIK SESHADRI v. HARZ KUMAR for IYER & THOMAS	Counsel for R <sub>1</sub> -R <sub>31</sub> & R <sub>33</sub>	v. Hari

**ORDER**

Counsel for both the parties present. Counsel for the Respondent/Petitioner prayed that further arguments will be submitted by tomorrow. At request, time is enlarged. Put up on 13.07.2017 at 10.30.A.M.

*S. Vijayaraghavan*  
**(S. VIJAYARAGHAVAN)**  
**Member (Technical)**

PAM

*Ch. Md. Sharief Tariq*  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**